

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 7167 OF 2012
BEFORE THE REGISTRAR SUNIL THOMAS

M/S THE INDURE P.LTD.,GHAZIABAD

Appellant (s)

VERSUS

STATE OF U.P.& ANR

Respondent(s)

(With appln(s) for permission to file additional documents

Date: 14/08/2013 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay,Adv.

For Respondent(s) Mr.Vinay Garg,adv.
Mr.A.K.Sharma,adv.

UPON hearing counsel the Court made the following
O R D E R

Appellant seeks four weeks time for filing the spare copy of
pleadings and for remitting the process fee. Granted as a last
chance.

List the matter on 22.10.2013.

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|(Sunil Thomas)
|Registrar

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